

## OFFICE OF THE DISTRICT &amp; SESSIONS JUDGE, SAHARSA.

Dated, Saharsa, the 11<sup>th</sup> January, 2022.Order No.- 12 /G

In view of the speedy transmission of new variant of pandemic COVID-19 and recent surge of Covid-19 positive cases in this judgship where four(4) Judicial Officers and Sixteen(16) Staff of Civil Court, Saharsa has been found, to be tested Corona Positive and in the light of Hon'ble Court's Letter No.-73-109/A.D. (Misc.) dated 03.01.2022 with respect to functioning of Courts and with consultation of the Bar officials, the following arrangement with respect to functioning of Civil Courts, Saharsa in Virtual Mode is hereby made.

The Judicial Officers shall hear urgent matters virtually such as bail, injunction or any other urgent matters which in the discretion of the court concerned are required to be heard. Further, petition shall be submitted through e-filing mode on the **email-id: "efiling.saharsa@gmail.com"**. Petition received through e-filing will be listed after 2 days in cause list.

**The sitting of Courts in virtual mode by studio based VC shall be done as per the following schedule:-**

The Sessions Courts & Court of Principal Judge, Family Court through Virtual Court Room-I		
01.	District Judge	11:00 AM – 12:00 Noon
02.	Principal Judge, Family Court	10:30 AM – 11:00 AM
03.	ADJ-I-cum-Special Judge	12:00 Noon – 01:00PM
04.	ADJ-V-cum-Exclusive Special Court	02:00 PM - 03:00 PM
05.	ADJ-III-cum-Special Judge	03:00 PM - 04:00 PM
06.	ADJ-II	01:00 PM - 01:30 PM
07.	ADJ-IV	04:00 PM - 04:30 PM

The Magisterial Courts as well as the Court of Munsif through Virtual Court Room- II					
Sl.No.	Name of the Court	Time	Sl.No.	Name of the Court	Time
01.	C.J.M.	10:30A.M-11:30 A.M.	09.	Sri Kr. Abhishek, JM, 1 <sup>st</sup> . Class.	03:10P.M - 03:30 P.M.
02.	ACJM-I	11:30A.M-12:00 PM	10	Sri Ravi Kumar, JM, 1 <sup>st</sup> . Class.	03:30P.M - 03:40 P.M.
03.	ACJM-II	12:00Noon-12:30 P.M.	11	Sri Satish Kumar, JM, 1 <sup>st</sup> . Class.	03:40P.M.- 03:50 P.M.
04.	ACJ.M.- III	12:30P.M.-- 01.00 P.M.	12.	Sri K.K.Gupta, JM, 1 <sup>st</sup> . Class.	3:50 P.M.-04:00 P.M.
05.	ACJM- IV	01.00 P.M.- 01:30 P.M.	13.	Ms. Shweta Sharda, J.M.-2 <sup>nd</sup> Class	04:00 P.M-4:10 P.M.
06.	SDJM	02:00 P.M - 02:30 P.M.	14.	Ms. Monika Kumari, J.M.-2 <sup>nd</sup> Class	04:10 P.M- 04:20 PM
07.	Munsif	02:30 P.M.- 02:50 P.M.	15.	Sri Santosh Kumar, J.M.-2 <sup>nd</sup> Class	04:20 P.M- 04:30 PM
08.	Sri N. K. Pandey, JM, 1 <sup>st</sup> Class-cum-AM-cum- Principal Magistrate, J.J.B.	02:50 P.M.-03:10 P.M.			

Apart from the facility of studio based VC, the learned Advocates/ litigants may also connect with the Courts through Zoom App during the remaining period of Court hour upon prior information to the concerned Bench Clerk; the link for the same is available on the official website of Civil Courts, Saharsa.

The Principal Magistrate, J.J.B., Saharsa shall conduct the work/proceedings of J.J.B., Saharsa through physical mode.

The Office of DLSA, Saharsa shall remain functional during this period.

Entry in the Court Room shall be restricted only to the Learned Advocates/PP/GP/DPO/SDPO. Further, the entry of litigants is strictly prohibited in the court premises.

The Nazir, Civil Courts, Saharsa is directed to ensure that sanitisation of all the Courts is done on regular basis. The President and the Secretary, District Bar Association, Saharsa are requested to impress upon the Ld. Members of the Bar to follow Covid-19 protocols strictly and also ensure that only vaccinated members of the Bar enter the Civil Court premises for work.

All the aforesaid measures have been taken to avoid congregation and to ensure minimum footfall inside Civil Court premises.

**This order shall come into force on 12.01.2022 and remain effective till 22.01.2022.**

Order no. 7/G dated 03.01.2022 is modified to the aforesaid extent.

Inform the concerned.

(Aloke Raj) 11.1.22  
District & Sessions Judge,  
Saharsa.

Memo No.- 188-215 / Dated, Saharsa, the 11 January, 2022.

Copy forwarded to the Principal Judge, Family Court / ADJ-I / II/ III/ IV/ V/ Secretary, DLSA/ CJM/ACJM- I/II/III/IV/ SDJM/ the Munsif/ Sri N.K.Pandey, JM-cum-AM/ Sri Rajesh Kumar-VI, JM/ Sri R.K.Dubey, JM/ Sri Kumar Abhishek, JM/ Sri Ravi Kumar, JM/ Sri Satish Kumar, JM/ Sri K.K.Gupta, JM/ the Judge-in-Charge, Nazarat/ Copying Department/Record Room/ the Nodal Officer (Comp.), System Officer/ the P.P./G.P./ the District Magistrate/ the Superintendent of Police/ the Jail Superintendent, the Secretary, Bar Association, Saharsa for information.

11.1.22  
Judge-in-Charge,  
Saharsa